

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 217 of 2013 in
DFR 1309 of 2013

Dated : 6th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Vandana Gobal Ltd. ... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory ... Respondent(s)
Commission & Anr.

Counsel for the Appellant(s) : Mr. Balbir Singh
Mr. Aashish Bernad

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1
Mr. Gopal Chaudhury
Mr. A. Bhatnagar (Rep.) for R.2

ORDER

I.A. No. 217 of 2013
(Application for condonation of delay)

Heard the learned counsel for the Applicant.

Order is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg